

(d) if so, the details thereof and the time by when it is likely to be reopened; and

(e) if not, the reasons thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRICHINTAMOHAN):** (a) and (b). Yes, Sir. There was an accident in Co-conversion Section of the Ammoina Plant in Gorakhpur Unit on 10.6.1990 and since then the unit has been laying closed.

(c) Yes, Sir. The final health survey report will be available to the company by the end of February, 1992 and thereafter the report will be considered by the Board of Directors of the company.

(d) and (e). The feasibility of reopening the factory will depend on the recommendations of the Board of Directors of FCI based on the health survey report. At this stage it is, therefore, not possible to indicate any date for re-start of the factory.

**Import of Technical know-how for Saleempur Aeromentic Complex**

1336. **SHRI RAJVEER SINGH:**  
**SHRI SANTOSH KUMAR GANGWAR:**  
**SHRI ASHT BHUJA PRASAD SHUKLA:**  
**SHRI PANKAJ CHOWDHARI:**  
**SHRI RAM PAL SINGH:**  
**SHRI CHINMAYANAND SWAMI:**

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reviewed any proposal for import of technical know-how and capital goods for Saleempur Aeromentic Complex of Uttar Pradesh; and

(b) if so, the details thereof and the

action taken thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN):** (a) and (b). M/s J.K. perchemicals hold a Letter of Intent dated 13rd May, 1989 for setting up an Aromatic Complex at Saleempur in Uttar Pradesh. The said company has filed an application for approval of foreign collaboration for getting the technical know-how for the aforesaid project. No application for import of Capital goods for the project from the company has been received.

Decision of the Government in regard to the application for foreign collaboration filed by the company is likely to be taken shortly.

[English]

**Conversion of Warehouses into Shops Under Safdarjung Flyover**

1337. **SHRI ARJUN CHARN SETHI:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether NDMC has permitted conversion of warehouses under the Safdarjung Flyover into shops;

(b) if so, the details thereof and the reasons for allowing such conversion;

(c) whether NDMC has suffered huge losses in regard to the above and if so, the details thereof;

(d) whether NDMC has allotted open space behind shops in Pandara park at much lesser rate;

(e) if so, the details of the land so allowed to be used and the cost thereof; and

(f) whether same policy is to be followed

elsewhere also and if not the reasons thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). In view of (a) above, ques-

tion does not arise.

(d) and (e). NDMC has allotted the back space behind the shops as per its policy and as per the rates approved by the NDMC vide its Resolution No. 8 dated 20.11. 1981 as detailed below:

<i>Shop No.</i>	<i>Area</i>	<i>Purpose for which allotted</i>	<i>Rates at which allotted</i>
6	1501 sq.ft.	For construction of Kitchen	Rs.1/-per sq.ft.
7.	322 "	-do-	-do-
8	305 "	-do-	-do-
9.	307 "	-do-	-do-
10	331 "	-do-	-do-
11	315 "	-do-	-do-
12	317 "	-do-	-do-
13	313 "	-do-	-do-
14	311 "	-do-	-do-
15	313 "	-do-	-do-
16	806 "	-do-	-do-

(f) No, Sir.

The NDMC has adopted different policies for different markets depending upon the circumstances of each market.

#### **Withdrawal of Fertiliser Subsidy**

1336. SHRI SHRAVAN KUMAR  
PATGL:  
SHRI CHITTA BASU:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have since decided to withdraw all subsidies on the fertiliser;

(b) if so, the reasons thereof and the alternative measures proposed to be taken to mitigate the burden of the farmers; and

(c) the details of the policy proposed to be uniformly followed in regard to the subsidy on fertilisers?

THE MINISTER OF STATE IN THE  
MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) No, Sir.